

DR. K. L. SHRIMALI: We have no intention of doing that.

SHRI TAJAMUL HUSAIN: I want to know why.

MR. CH ' AN: He says that they have no intention.

DR. SHRIMATI SEETA PARMA-NAND: Is it because it is considered to be unlucky?

(No answer)

SHRI V. S. SARWATE: Is the Government aware that in the *Amrita Bazar Patrika* there has been some news to the effect that the Education Minister proposes to visit London for this purpose and that an agreement has already been executed?

DR. K. L. SHRIMALI: The report is unfounded.

SHRI BHUPESH GUPTA: May I know what steps have been taken by the Government for recovering the Jehangir diamond to which reference was made in this House some time ago?

DR. K. L. SHRIMALI: The Government has no intention to recover that.

SHORT NOTICE QUESTION AND ANSWER

ESTABLISHMENT OF A PLANT FOR ASSEMBLING CARS BY MERCEDES BENZ

*5. SHRI H. C. DASAPPA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Messrs. Mercedes Benz are establishing a plant for assembling cars in India; and if so, whether Government have given their approval for the same; and

(b) whether this project for assembling the cars will be followed by a manufacturing programme also; and if so, whether Government will place

on the Table of the House detailed information regarding the manufacturing programme?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI):

(a) No, Sir.

(b) Does not arise.

SHRI H. C. DASAPPA: May I know whether there is any private firm which is negotiating with Messrs. Mercedes Benz for the manufacture or assembling of these cars in India?

SHRI T. T. KRISHNAMACHARI: I don't know—maybe private people might do things privately.

SHRI H. C. DASAPPA: May I know whether the Government are aware of any such intentions on the part of any private firms to seek collaboration with Messrs. Mercedes Benz?

SHRI T. T. KRISHNAMACHARI: I cannot say how the Government could be concerned with intentions. I don't suppose they could unless they are criminal intentions.

SHRI B. C. GHOSE: Do I understand that the Government has no intention, apart from any arrangements they have already made with different manufacturers, to give permission to any other manufacturers to manufacture trucks or cars in India?

SHRI T. T. KRISHNAMACHARI: That would be the present intention.

WRITTEN ANSWERS TO QUESTION

NAGA NATIONAL COUNCIL

566. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether the Nagas have formed a National Council of their own.

(b) whether some of their leaders have been indulging in anti-Indian propaganda; and

(c) if so, what action Government have taken in the matter?

THE MINISTER FOR HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). Yes.

(c) Government are taking suitable measures to counteract hostile propaganda and to correct the mistaken attitude of the supporters of the Naga National Council.

TRAINING OF OFFICERS OF THE INDIAN NAVY

567. DR. R. P. DUBE: Will the Minister for DEFENCE be pleased to refer to his answer to my Starred Question No. 124 on the 1st December 1954 and state:

(a) whether the cost of foreign training of officers of the Engineering and Electrical Branches of the Indian Navy-is being met from capital or revenue;

(b) the steps taken to start the entire training of the officers of these Branches in India from January 1955; and

(c) how many of the 54 officers of these Branches who were under training in the United Kingdom in December 1954 have since been brought back to complete their training in India?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) Revenue Account.

(b) The first batch of Electrical Cadets will start training in India in June 1955. Proposals for starting engineering training in India are being worked out.

(c) None; 7 officers have completed training out of 54 and the rest who are still under training would be allowed to complete their training in the United Kingdom. It is not advisable to disturb them in the middle of the training.

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LEGISLATION ON GOVERNMENT BORROWING

568. DR. R. P. DUBE: Will the Minister for FINANCE be pleased to state, whether it is proposed to enact any law as contemplated by article 292 of the Constitution?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): There is no such proposal under consideration at present.

RESEARCH INSTITUTES AND LABORATORIES

569. DR. R. P. DUBE: Will the Minister for NATURAL RESOURCES be pleased to state:

(a) the number of research institutes and laboratories run by (i) Indian Universities, (ii) private industries, (iii) State Governments, (iv) local bodies, and (v) other Ministries of the Government of India, which are receiving financial assistance from the Central Government; and

(b) the amount of financial assistance given to these bodies by the Central Government during each of the years 1951-52, 1952-53 and 1953-54?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA): (a) and (b). The information is being collected and will be laid on the Table of the House, when received.

COMPLAINTS OF CORRUPTION AGAINST THE DIRECTOR OF INSPECTION, CUSTOMS AND CENTRAL EXCISE, CALCUTTA

570. SHRI S. N. DWIVEDY: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether any complaints of corruption and nepotism had been received against the former incumbent of the office of the Director of Inspection, Customs and Central Excise, Calcutta;

(b) whether Government initiated any investigation into the complaints against this officer some time in 1953; and

(c) if the answer to part (b) above be in the affirmative, what action has been taken against the officer?